

CP No. 130/93  
for orders on  
4/10/93

Yale  
1319.

Dated 4/10/93  
Applicant by Mr. Gangal.  
Respondents by Mr. Masurkar.  
He takes notice of C.P. and requests  
two weeks time to file reply.

C.P. S.O. to 18.10.1993 for orders on

( N.K. VERMA )  
MEMBER (A).

( M.S. DESHPANDE )  
VICE CHAIRMAN.

Dated: 18.10.1993

Applicant by Shri D.V. Gangal.  
Respondents by Shri V.S. Masurkar.  
S.O. to 1.11.1993, for orders.

( M.S. DESHPANDE )  
VICE-CHAIRMAN.

(o)  
02/11/93

Per Tribunal  
Applicant in person / by  
Advocate / Respondent by  
Counsel.  
The matter adjourned to  
for

Date: 1/11/93  
By (o) mep  
Bok 2/11/93

Dy. Registrar

SE